## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH, BANGALORE

Applicant

ORDER SHEET
Application No. 1287 86 (7) f 198

( Peb. 40. 13118/84)

Respondent

Advocate for Applicant

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
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## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH, BANGALORE

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Order Sheet (contd)

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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

TODAY THE TWELFTH NOVEMBER, 1986

Present: Hon'ble Mr Justice K.S. Puttaswamy Vice Chairman

Hon'ble Mr P.Srinivasan

Member

Application No. 1287/86

Kanniappan, major,
Engine Cleaner - ML.1872,
LF/SBC, Bangalore ... Applicant
(Shri M.S.Anandramu ... Advocate)
Vs

- 1. The Union of India by its Secretary to Government of India, Ministry of Railways, Rail Bhavan, New Delhi.
- The Union of India by its General Manager, Southern Railway, Park Town, Madras, Tamilnadu.
- 3. The Divisional Personnel Officer, Southern Railway, Bangalore City.
- 4. Shri R.Umapathy, S/o T.Ramaswamy, major, Fireman 'C' ML. 1882/Loco/ SBC/ and residing at No, 65/4, Ist Cross, Gopalapuram, Magadi Road, Bangalore-23.
- 5. Shri Anthony Dass, major,
  Bireman/C Loco Shed,
  Southern Railway, Mysore-1. Respondents
  (Shri A.N.Venugopal ... Advocate)

This case has come up for hearing today.

Vice Chairman made the following:

## ORDER

The applicant has filed a memo stating that this application may be dismissed as withdrawn by him.

Permission sought for is granted. Application is